

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 230 of 2020 (SZ)
(Through Video Conference)

IN THE MATTER OF

Tribunal on its own motion-SUO MOTU
Based on the News item in Dinakaran Newspaper,
E-paper Edition dated 06.10.2020, "The Chembarambakkam Lake
Becoming garbage yard as effluents of different private
Factories are being dumped in the lake: Villagers Complain"

...Applicant (s)

Versus

1. The Principal Secretary to Government of Tamil Nadu,
Public Works Department,
Govt. Secretariat, Fort St. George,
Chennai, Tamil nadu – 6 00 009.
2. The Principal Secretary to Govt. of Tamil nadu,
Health and Family Welfare Department,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu – 6 00 009.
3. The Secretary to Govt. of Tamil Nadu,
Department of Environment,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu – 600 009.
4. Additional Chief Secretariat to Govt. of Tamil Nadu,
Municipal Administration and Water Supply Department,
Govt. Secretariat, Fort St. George, Chennai, Tamil Nadu – 600 009.
5. The Principal Secretary to Govt. of Tamil Nadu,
Industries Department,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu – 600 009.
6. The Chairman,
Tamil Nadu Pollution Control Board,
No.76, Anna Salai, Guindy,
Chennai, Tamil Nadu – 600 032.
7. The District Collector,
Kancheepuram District,
First Floor, Collectorate,
Kancheepuram – 631 501.

For SIPCOT IRUNGATTUKOTTAI
MANUFACTURERS ASSOCIATION (SIMA)


PRESIDENT

8. State Industries Promotion Corporation of Tamil Nadu Limited (SIPCOT)
Rep. by its Managing Director,
19-A, Rukmani Lakshmiipathy Road,
Egmore, Chennai - 600 008.
9. SIPCOT Irungattukottai Manufacturers Association,
Rep. by its President, K-51, SIPCOT Industrial Park,
Irungattukottai, Sriperumbudur Taluk,
Kancheepuram District - 602 117.
10. Irungattukottai Village Panchayat,
Rep. by its Secretary,
Irungattukottai Main Road,
Sriperumbudur, Kancheepuram - 602 107.
11. Keevalur Village Panchayat,
Rep. by its Secretary,
Keevalur Main Road,
Sriperumbudur,
Kancheepuram - 602 105.
12. Katrambakkam Village Panchayat,
Rep. by its Secretary,
Poongavanathamman Koil Street,
Katrambakkam, Sriperumbudur,
Kancheepuram - 602 117.

...Respondent (s)

STATUS REPORT FILED ON BEHALF OF THE 9th RESPONDENT

I B. Prabhu S/o. K. Balasubramanian, aged about 43 Years
Officiating as K-51, SIPCOT Industrial Park, Irungattukottai,
Sriperumbudur Taluk - 602 117, Kanchipuram District, do here by
solemnly affirm and sincerely state as follows,

1. It is humbly submitted that, the above said case has been Suo Motu registered by the Hon'ble Tribunal based on the newspaper report published in Dinakaran E-paper edition dated 6.10.2020 under the caption "The Chembarambakkam Lake becoming garbage yard as effluents of different private factories are being dumped in the lake: villagers complain". Based on the same, the Hon'ble Tribunal constituted a Joint Committee to conduct inspection and submit a report.

For SIPCOT IRUNGATTUKOTTAI
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PRESIDENT

2. It is humbly submitted that the Hon'ble Tribunal has made this Respondent as a party as the newspaper report stated that the contractors of especially tyre Manufacturers functioning in SIPCOT are dumping waste and burning the waste in the Chembarabakkam lake in Katrambakkam Village causing substantial pollution to the lake which is a source of drinking water and causing air pollution in the said village.

3. It is humbly submitted that, SIPCOT Irungattukottai Manufacturers Association (SIMA) was formed in the year 2010 and consists of over 90 members. SIMA's objective is to create an interface with the key Departments of the Government and industrial bodies such as CII, TANSTIA, ASSOCHAM, ACMA etc. to be part of policy recommendation committees to assist the needs of all unit holders in the estate. Apart from the same, SIMA has set up a New Skilling Centre for imparting training to young boys and girls, facilitating a path for their gainful employment. SIMA considers the same as social responsibility by providing free training and committed employment to the children in the villages nearby and other areas. Further, in collaboration with FANUC India Pvt Limited and ESAB India Limited has guaranteed providing jobs to those passing out from SIPCOT SIMA Skilling Centre. Hence, SIMA is functioning as a body not just for addressing the concerns of its members but also as a socially responsible body imparting knowledge to the future citizens.

4. It is humbly submitted that, at present there is no waste management contract awarded by SIPCOT to anyone in Irungattukottai estate. Hence, separate contractors are engaged by each Company to process their waste. Once, the Contractors take away and clear the waste it becomes impossible to follow up and check how waste is being disposed. It has been stated by the Contractors that the waste would be processed and be disposed in a proper manner/facility. The said report in the newspaper is out of the blue for the Manufacturers of the Respondent

Association. Such allegations were not made previously and hence, the

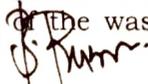
For SIPCOT IRUNGATTUKOTTAI
MANUFACTURERS ASSOCIATION (SIMA)


PRESIDENT

Respondent Association was not aware of such pollution being happening.

5. It is humbly submitted that, even before the Newspaper report had come, the Respondent association has been addressing to the SIPCOT to award the contract for solid waste management so as the waste be cleared effectively and efficiently, but the tender is yet to be awarded.
6. It is humbly submitted that, this Respondent after coming to know of the content of the Newspaper Report has immediately addressed to the Association members to intimate to their contractors not to illegally dump any waste if at all they are doing so and dispose the same properly, failure of which would entail cancellation of the contract and facing of appropriate legal proceedings by the concerned authorities.
7. It is humbly submitted that, none of the members of the Respondent's Association have been directly indulged in dumping of the waste even as per the newspaper report. The Respondent Association has taken immediate action by addressing to SIPCOT to award contract for Solid Waste Management and to its members to inform their own contractors about the allegation and direct them to stop if at all the same is being done by the contractors. Further, all possible necessary action will be taken by the members of the Association to prevent pollution of the environment especially that of the Chembarambakkam lake. And if found, the Contract of those who are dumping waste in the lake and causing pollution otherwise will be cancelled and they will be put to notice so that they are not engaged by member of the Association in the future.
8. It is humbly submitted that, the Respondent being a socially responsible organization and having members who also subscribe to the same would never indulge in activities that pollute the environment and are ready to do their needful for protection of the environment. In this regard, the members have been directed to look into the issue and monitor their contractors so that they do not indulge in dumping of the waste and

For SIPCOT TRUNGATTUKOTTAI
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PRESIDENT

cause pollution. Meantime, if SIPCOT finalizes the contract for Solid Waste Management, it would resolve this issue once and for all.

Therefore, it is humbly submitted that the Hon'ble Tribunal may be pleased to accept this Status Report and pass any further directions as deemed fit and in the interest of justice.

For SIPCOT IRUNGATTUKOTTAI
MANUFACTURERS ASSOCIATION (SIMA)


PRESIDENT

Solemnly affirmed at Chennai
on this 04th October 2021 and
signed her name in my presence

Before Me



M. PONNI (MS 655/2021)

Advocate

NO. 21A AE Block,

2nd Main Road, Anna Nagar
West, Chennai - 600 040.

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